

केन्द्रीय प्रशासनिक अधिकरण न्यायपीठ में

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

आदेश पत्र
ORDER SHEET

ON..... 28/4/04

आवेदन सं० 200 का

ORIGINAL APPLICATION No. 318

C.O. II

आवेदक
Applicant(s)

N.T. Abraham
and 26 ors

प्रत्यर्थी
Respondent(s)

D.G. of Posts New Delhi
and 6 ors

आवेदक (आवेदकों)
की ओर से अधिवक्ता
Advocate for
Applicant(s)

Mr. O.V. Radhakrishnan

प्रत्यर्थी (प्रत्यर्थियों)
की ओर से अधिवक्ता
Advocate for
Respondent(s)

रजिस्ट्री के टिप्पण
Notes of the Registry

अधिकरण के आदेश
Orders of the Tribunal

प्रस्तुतीकरण की तारीख : 16/4/04
Date of Presentation :

पंजीकरण की तारीख : 27/4/04
Date of Registration :

विषय : Inclusion of
Subject : DA in SCR

तैनाती की तारीख : 28/4/04
Date of Posting :

mp
28/4/04

28.4.04 Mr. O.V. Radhakrishnan
12(a)
M.A. 296/04 : for joint application is allowed.
Mrs. Vani, ACGSC takes notice for the respondents. Heard. Application is admitted.
Respondents may file reply statement within four weeks with copy to the applicant who may file rejoinder, if any, within two weeks thereafter. List before RC for completion of pleadings on 18.6.2004

H.P.D. (AM)

28.4.04

AVH(VC)

iv

31-1-05

KVS(JM)

Mr OV Radhakrishnan

Post along with O.A. 233/2004.

By Order

C.O.
31-1-05

None for either side.

No reply filed yet. Call
on 05.08.2004.

18.06.2004

trs

रजिस्ट्री के टिप्पण
Notes of the Registry

अधिकरण के आदेश
Orders of the Tribunal

Reply not filed
so far

2/10
4/8

RC

None for either side.

No reply filed yet. Call
on 17.09.2004.

05.08.2004

Reply filed on
16.8.2004

2/10
13/8

16/2

Rejoinder not
filed so far

2/10
16/9

RC

None for either side.

Reply is on record and a
copy thereof has been given
to other side on 16.08.2004.
No rejoinder filed yet.
Rejoinder, if any, filed by
29.09.2004 be taken on record
and thereafter list before
SB for final hearing.

17.09.2004

Rejoinder not
filed so far

2/10
30/9
4/14/05

Rejoinder 37

16.2.05

(10) Mr.OV Radhakrishnan
Mr.TPM Ibrahim Khan, SCGSC (rep.)

-I

At the request of the counsel of the
applicant two weeks time is granted for
a rejoinder. List after 2 weeks.

AVH(VC)

asp

1.3.05

KVS(JM)

C-II

9

Mr. OV Radhakrishnan
SCGSC

time

Counsel for applicant seeks some/to file
rejoinder. Post after two weeks.

By order,

C.O.

rv

16.3.05

AVH

C-I

(8) Mr.OV Radhakrishnan
Mr.TPM Ibrahim Khan, SCGSC

At the joint request of the counsel adjourned
to 6.4.05

By order

C.O.I

asp

11.8.05

SN(VC)

C-I

Mr.OV Radhakrishnan, Sr. (rep.)
Mr.TPM Ibrahim Khan, SCGSC (rep.)

Post along with OA 174/04 and
connected cases after two months.

By orders

COI

asp

Adjourned to after
one week vide. notes
dt - 5/4/05 -

5/4 Rejoinder not
filed yet

9/11
13/4

Rejoinder ~~not~~ ^{later}
filed on file

9/11
13/4

Common final order verified

21/10/05
Co II

Common final order
kept in leading
- OA 945 2005 file

9/11
22/2

17.10.2005
(20)

KVS(JM)

C-II

Mr. O.V. Radhakrishnan, Sr.
Mr. T.P.M. Ibrahim Khan, SCGSC

MA 804/05 to accept rejoinder is not opposed. Allowed.

Heard. Common order pronounced in open

Court.

KVS(JM)
17.10.2005

vs

रजिस्ट्री के टिप्पण
Notes of the Registry

अधिकरण के आदेश
Orders of the Tribunal

INDEX SHEET

LIST OF PAPERS

OA. 318/04

Sl No.	No. of Papers on Record			Date of Paper	Description of Paper
	I	II	III		
1.		16/4/2004		Proceedings	3 Pages
2.		17/4/04		Final Orders	11 Pages
		①	①	16/4/2004 OA	
			②) Vakkalath	
		③	③	16/8/04 Reply stated	
		④	④	18/8/04 Rejoinders	
			⑤	28/4/04 m/q	